

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 218**  
**106(ND)15**  
**CA-256/2022**

**IN THE MATTER OF:**

**Sh. Anil Dwarika Prasad Agarwal** ... **Applicant/Petitioner**

**Versus**

**M/s. Mahamaya Infrabuild Pvt. Ltd. & Ors.** ... **Respondent**

**Under Section: 397/398**

**Order delivered on 12.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. G. Hora, Adv. Gurcharan Singh

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**CA-256/2022**:- Ld. Counsel appearing for the Respondents prayed for an adjournment. At his request, the hearing is deferred to 19.07.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**